NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 133/15	TP 15/17	For hearing	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

SL. NAME (IN CAPITAL) SWINAN ESTEWARD SHETTO

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Proxy Counsel for Petitioner is present. No representation for Respondent. List it on 16/01/2018.

Member (T)

Member (J)